

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/170/KOB/2024 in CP(IB)/28/KOB/2023
SECTION	60(5) (C) IBC
NAME OF PARTIES	SREENIVASAN PR RP IN THER MATTER OF GREENLACE BUILDERS AND DEVELOPERS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	SREENIVASAN PR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

ORDER

IA(IBC)/170/KOB/2024 in CP(IB)/28/KOB/2023

This is an IA bearing No. 170/KOB/2024 filed by the Resolution Professional of M/s Greenlace Builders and Developers Private Limited under Section 60(5)(c) of IBC, 2016 read with Rule 11 of NCLT Rules, 2016 for placing on record the 1st Progress Report for the period from 16.02.2024 to 31.03.2024.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the RP.

The said 1st Progress Report filed by the Resolution Professional is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/170/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T. KRISHNA VALLI
MEMBER (JUDICIAL)